



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA
COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect in official exigency:-

No.	Name of the Official	From	To
1	Ms. Rajni Dimri EC No. 3543	Personal Assistant in the Court of Sh Pawan Kumar Matto, Ld Spl Judge (NDPS), North-East District, Karkardooma Courts, Delhi.	Personal Assistant in the Office Pool, North- East District Karkardooma Courts, Delhi.
2	Ms Babita Rani, EC 40084412	Sr. Personal Assistant in the vacant court (previously presided over by Sh Harun Pratap, Ld PO MACT, North-East District Karkardooma Courts, Delhi).	Sr. Personal Assistant in the Court of Sh Pawan Kumar Matto, Ld Spl Judge (NDPS), North-East District, Karkardooma Courts, Delhi.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

(PRAVEEN KUMAR)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.

No. 2777-2788 P&T/Admn./NE/KKD/2023

Dated 25 APR 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.- I, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.

Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi.